

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION LIST DATED JAN 01.01.2022 TO MAY 31.05.2023

GOVT REPORTS ROC, INCOMETAX OL RD ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments
1	9/5/2022	0710100409382017/7	710100409382017	SETH THAKURDAS KHINVRAJ RATHI	IBC Under Sec 9	Report	10/5/2022	Need to File in IA,
				Vs. M/S CALS REFINERIES LIMITED				
2	14/03/2022	0710102000392021/3	710102000392021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	IBC under Sec 7	Report	5/4/2022	Index and pagination missed ,
				Vs. STAN AUTOS PRIVATE LIMITED				
3	27/04/2022	0710102000652021/7	710102000652021	GDR HOMESTLES PRIVATE LIMITED & ORS	Sec. 230-232 - Second Motion	Order	29-04-2022	Notary msising in E-stamp, Affidavit date msising,
	31/05/2022	0710102000822021/5	710102000822021	ALCATEL-LUCENT INDIA LIMITED	Sec. 230-232 - Second Motion	Report	3/6/2022	, Wrongly Filed ,
4	2/8/2022	0710102001862022/1	710102001862022	ISKCON INFOTECH PRIVATE LIMITED	IBC Section 59	Order	5/4/2022	
5	2/8/2022	0710102003472022/7	710102003472022	Vs. CENTRAL BANK OF INDIA				
				PJ ENERGY PRIVATE LIMITED				
6	15/01/2022	0710102003762019/13	710102003762019	Vs. GREEN EDGE BUILDTECH LLP	IBC Under Sec 9	Report	31-01-2022	NEED TO UPLOAD AGAIN,

				Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED				
7	12/1/2022	0710102003792019/14	710102003792019	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED	IBC under Sec 7	Report	31-01-2022	NEED TO UPLOAD AGAIN,
8	28/01/2022	0710102005512022/2	710102005512022	R S EARTHMOVERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	Order	5/4/2022	PDF Corrupts reupload ,
9	17/03/2022	0710102006492021/2	710102006492021	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/4/2022	Wrong File ,
10	31/05/2022	0710102006922021/3	710102006922021	LIFESTYLE MAGAZINE PRIVATE LIMITED Vs. JINDAL DIAMOND PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	3/6/2022	Wrongly Filed ,
	31/05/2022	0710102008572021/6	710102008572021	MV IMPEX PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	3/6/2022	Wrongly Filed ,
11	11/5/2022	0710102009222022/5	710102009222022	JUNGLEE GAMES INDAI PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-05-2022	Documents not Uploaded it all;please upload it again, Notary msising in E-stamp,
12	11/5/2022	0710102009222022/6	710102009222022	JUNGLEE GAMES INDAI PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-05-2022	Documents not Uploaded it all;please upload it again, Notary msising in E-stamp,
	9/6/2022	0710102009632022/2	710102009632022	APRICITY INFRATECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	15-06-2022	
13	31/05/2022	0710102011302021/12	710102011302021	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion,Rule 11 of NCLT	Report	9/2/2022	NEED TO UPLOAD AGAIN ,
14	30/05/2022	0710102011372022/2	710102011372022	FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	

	2/8/2022	0710102011682022/2	710102011682022	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59	Order	3/6/2022	
15	16/02/2022	0710102012172021/15	710102012172021	MAGNIPHI ESTATES PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	7/3/2022	
16	31/05/2022	0710102012692021/12	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	3/6/2022	Wrongly Filed ,
	6/5/2022	0710102013332022/3	710102013332022	FISERV SOLUTIONS INTERNATIONAL PRIVATE LIMITED Vs.	IBC Section 59	Report	9/5/2022	
17	18/05/2022	0710102014352022/5	710102014352022	MOCHIKO FOOTWEAR PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-05-2022	Main Petition Number Not matched with the Soft copy file,
18	30/05/2022	0710102014402020/5	710102014402020	ANURAG DEALCOM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	
	30/05/2022	0710102014402020/6	710102014402020	ANURAG DEALCOM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-04-2022	
19	30/05/2022	0710102014442021/3	710102014442021	LENA BUILDCON PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	27-04-2022	
20	31/05/2022	0710102014492020/8	710102014492020	NOBLE BUILDCON PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	
	15/04/2022	0710102014752018/16	710102014752018	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD	IBC Under Sec 9,IBC Under Sec 9	Report	27-04-2022	
21	1/12/2021	0710102015372021/2	710102015372021	VEENAPANI ADVISORY PRIVATE LIMITED Vs.	IBC Section 59	Order	5/4/2022	corrupt file ,
22	2/8/2022	0710102015462022/4	710102015462022	PAMBA ENGINEERING AND CONSTRUCTIONCOMP ANY PRIVATE LIMITED Vs.	IBC Section 59	Order	3/6/2022	

23	6/5/2022	0710102015562022/2	710102015562022	SIME DARBY EDIBLE PRODUCTS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	9/5/2022	
	30/05/2022	0710102017252022/1	710102017252022	NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-05-2022	
24	30/05/2022	0710102017752021/4	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	
	9/6/2022	0710102017752021/5	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	15-06-2022	
25	30/05/2022	0710102017822022/3	710102017822022	APIS INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-05-2022	
	30/05/2022	0710102017862022/2	710102017862022	RADIO TODAY BROADCASTING LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-05-2022	
26	14/02/2022	0710102018882021/2	710102018882021	JADE E SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	NEED TO UPLOAD AGAIN ,
	30/05/2022	0710102018882021/3	710102018882021	JADE E SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	NEED TO UPLOAD AGAIN ,
27	18/04/2022	0710102018882021/4	710102018882021	JADE E SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-04-2022	
	2/8/2022	0710102019172022/2	710102019172022	SIPAL ENGINEERING PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	IBC Section 59	Order	3/6/2022	
28	2/8/2022	0710102025542022/2	710102025542022	KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	Order	3/6/2022	
	3/6/2022	0710102026912020/4	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	7/6/2022	Main Case Number missed, Main Case Number missed, Notary missing in E-stamp, Need to File in IA,
29	3/6/2022	0710102026912020/5	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	7/6/2022	Main Case Number missed, Main Case Number missed, Notary missing in E-stamp, Need to File in IA,

32	3/6/2022	0710102026912020/6	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	7/6/2022	Main Case Number missed, Main Case Number missed, Notary missing in E-stamp, Need to File in IA,
	5/4/2022	0710102026912020/7	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	7/6/2022	Main Case Number missed, Main Case Number missed, Notary missing in E-stamp, Need to File in IA,
33	6/6/2022	0710102026912020/8	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	7/6/2022	Main Case Number missed, Main Case Number missed, Notary missing in E-stamp, Need to File in IA,
	22/09/2021	0710102029942021/2	710102029942021	GALLANTT METAL LIMITED Vs.	Sec. 230-232 - Second Motion	Report	9/2/2022	
34	21/12/2021	0710102029942021/9	710102029942021	GALLANTT METAL LIMITED Vs.	Sec. 230-232 - Second Motion	Report	27-04-2022	Kindly upload the documents again, Due to technical issue documents
	19/07/2022	0710102030452021/4	710102030452021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
35	2/8/2022	0710102031952021/8	710102031952021	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.	IBC Section 59	Order	25-01-2022	
	15/04/2022	0710102032072018/17	710102032072018	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs.	IBC Under Sec 9	Report	27-04-2022	Need to File in IA,
36	30/05/2022	0710102032092021/5	710102032092021	SARASH EXPORTS SERVICES PRIVATE LIMITED				
	11/7/2022	0710102032092021/5	710102032092021	ATISHAY JEWELLERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-04-2022	
37	11/7/2022	0710102035452021/2	710102035452021	ARJIT AGRO PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	5/4/2022	
	31/05/2022	0710102035682021/5	710102035682021	GOBIND SUGAR MILLS LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-01-2022	Document Incomplete,
38	30/05/2022	0710102038032021/3	710102038032021	OPEN SOLUTIONS SOFTWARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	27-04-2022	
39								

40	6/6/2022	0710102039822021/12	710102039822021	Vs. QWIKCILVER SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	Report	7/6/2022	Document corrupted, please upload the document properly, Main Case Number not matched with the Soft copy file, Page 6 according to PDF in Hindi,
				Vs. PINE LABS PRIVATE LIMITED				
41	20/01/2022	0710102040232021/3	710102040232021	SM PERFUMERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/4/2022	pdf corrupted ,
				Vs.				
42	30/05/2022	0710102040232021/4	710102040232021	SM PERFUMERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	5/4/2022	pdf corrupted ,
				Vs.				
43	31/05/2022	0710102042172021/6	710102042172021	EXA POWERFLOW INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	31-01-2022	NEED TO UPLOAD AGAIN,
				Vs.				
44	31/05/2022	0710102044662021/4	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	28-04-2022	
				Vs.				
45	31/05/2022	0710102045782021/2	710102045782021	NATIVUS METAL PVT LTD	Rule 11 of NCLT, Sec. 230-232 - Second Motion	Order	5/4/2022	
				Vs.				
46	30/05/2022	0710102045782021/3	710102045782021	NATIVUS METAL PVT LTD	Rule 11 of NCLT, Sec. 230-232 - Second Motion	Order	5/4/2022	
				Vs.				
47	30/05/2022	0710102046632021/4	710102046632021	INDUS NETLINK LTD	Sec. 230-232 - Second Motion	Order	28-04-2022	
				Vs.				
48	30/05/2022	0710102049962021/6	710102049962021	NIRJARA ENTERPRISE LIMITED	Sec. 230-232 - Second Motion	Order	25-05-2022	
				Vs.				
49	30/05/2022	0710102051102021/3	710102051102021	KPL INTERNATIONAL LIMITED	Application under any other provisions , Sec. 230-232 - Second Motion	Order	28-04-2022	
				Vs.				
50	6/7/2022	0710102052522021/3	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions , Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit msising, E-stamp and Affidavit msising, True Copy sign missing in Pages 1 to
				Vs.				
51	23/02/2022	0710102052522021/4	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions , Sec. 230-232 - Second Motion	Report	28-04-2022	E-stamp and Affidavit msising, E-stamp and Affidavit msising, True Copy sign missing in Pages 1 to
				Vs.				
52	14/03/2022	0710102052522021/5	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions , Sec. 230-232 - Second Motion	Report	28-04-2022	E-stamp and Affidavit msising, E-stamp and Affidavit msising, True Copy
				Vs.				

49				Vs.				sign missing in Pages 1 to
	12/4/2022	0710102052522021/6	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit msising, E-stamp and Affidavit msising, True Copy sign missing in Pages 1 to
50	30/05/2022	0710102052522021/7	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit msising, E-stamp and Affidavit msising, True Copy sign missing in Pages 1 to
	13/01/2022	0710102052522021/9	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	25-05-2022	
51	16/02/2022	0710102058702021/2	710102058702021	JUNIPER GREEN INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	28-04-2022	Notary msising in E-stamp, Affidavit Date msising, Page 13 according to PDF is in Hindi,
				Vs.				
52	26/03/2022	0710102061112021/5	710102061112021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion,Application under any other provisions	Order	28-04-2022	
	2/12/2019	0710102061892019/4	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	Report	28-04-2022	
53	30/05/2022	0710102062072020/2	710102062072020	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	Order	25-05-2022	Main Petition Number Not matched with the Soft copy file,
				Vs.				
54	18/05/2022	0710102062072020/3	710102062072020	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	Report	25-05-2022	Main Petition Number Not matched with the Soft copy file,
				Vs.				
55	1/4/2022	0710102062242021/3	710102062242021	NAVEEN GAUTAM	Sec. 244(1),Sec. 241(1),Sec. 242(4)	Report	28-04-2022	Need to File in IA,
				Vs.				
56	18/05/2022	0710102062472021/10	710102062472021	REHVA INDUSTRIES INDIA LIMITED	Sec. 230-232 - Second Motion	Order	7/6/2022	Page 8 according to PDF in Hindi, Please attach order,
				Vs.				
57	19/02/2022	0710102062472021/5	710102062472021	REHVA INDUSTRIES INDIA LIMITED	Sec. 230-232 - Second Motion	Report	28-04-2022	E-stamp and Affidavit missing,
				Vs.				
57	18/05/2022	0710102062472021/7	710102062472021	REHVA INDUSTRIES INDIA LIMITED	Sec. 230-232 - Second Motion	Order	25-05-2022	Page Number 8 according to PDF in Hindi,
				Vs.				

	1/12/2021	0710102063442021/3	710102063442021	AMBASSADOR NETWORK MARKETING INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	28-04-2022	E-stamp missing, Proof of service msising,
58	15/02/2021	0710102064542020/2	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	28-04-2022	E-stamp and Affidavit missing,
59	25/04/2022	0710102065402021/2	710102065402021	ELGIN ROAD SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	28-04-2022	Page 13 according to PDF is in Hindi, Page 14 to 19 according to PDF are cutting,
	30/05/2022	0710102069662021/2	710102069662021	COMMUNICATIONS & POWER INDUSTRIES INDIA PRIVATE LIMITED Vs.	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	25-05-2022	
60	12/4/2021	0710102069932020/6	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	18-04-2022	
61	31/05/2022	0710102069932020/8	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/2/2022	NEED TO UPLOAD AGAIN,
	16/02/2022	0710102070032020/4	710102070032020	NARESH BASIA Vs.	Section 94(1)	Order	2/2/2022	
62	31/05/2022	0710102071832020/2	710102071832020	WESTREN IMPEX PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/2/2022	NEED TO UPLOAD AGAIN,
63	6/4/2022	0710102071832020/4	710102071832020	WESTREN IMPEX PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	28-04-2022	
	31/05/2022	0710102073862021/3	710102073862021	BLOGMINT DIGITAL PVT LTD Vs. THOUGHTBUZZ INDIA PVT LTD	Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit are msising, Page Numbers msising in the Index,
64								
	23/02/2022	0710102073862021/4	710102073862021	BLOGMINT DIGITAL PVT LTD Vs. THOUGHTBUZZ INDIA PVT LTD	Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit are msising, Page Numbers msising in the Index,
65								
	11/4/2022	0710102073862021/5	710102073862021	BLOGMINT DIGITAL PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	28-04-2022	E-stamp and Affidavit are msising, Page Numbers msising in the Index,
66								

				THOUGHTBUZZ INDIA PVT LTD				
	31/05/2022	0710102075062020/7	710102075062020	HABITAT ROYALE LAND INVESTMENTS PVT LTD	Sec. 230-232 - Second Motion	Report	2/2/2022	
67				Vs.				
	31/05/2022	0710102075062020/9	710102075062020	HABITAT ROYALE LAND INVESTMENTS PVT LTD	Sec. 230-232 - Second Motion	Order	29-04-2022	
				Vs.				
68	12/3/2022	0710102075082020/10	710102075082020	DILWARA LEASING AND INVESTMENT LIMITED	IBC under Sec 7	Report	29-04-2022	Need to File in IA,
				Vs.				
				VIBRANT BUILDWELL PRIVATE LIMITED				
69	12/3/2022	0710102075082020/12	710102075082020	DILWARA LEASING AND INVESTMENT LIMITED	IBC under Sec 7	Order	29-04-2022	Need to File in IA,
				Vs.				
				VIBRANT BUILDWELL PRIVATE LIMITED				
70	25/03/2022	0710102075082020/13	710102075082020	DILWARA LEASING AND INVESTMENT LIMITED	IBC under Sec 7	Report	29-04-2022	Need to File in IA,
				Vs.				
				VIBRANT BUILDWELL PRIVATE LIMITED				
71	15/04/2022	0710102075182019/19	710102075182019	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED	IBC Under Sec 9	Report	29-04-2022	Need to File in IA,
				Vs.				
				CARGO PLANNERS LIMITED				
72	31/05/2022	0710102075502020/6	710102075502020	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232 - Second Motion	Report	2/2/2022	
				Vs.				
	31/05/2022	0710102083252021/3	710102083252021	CJ INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	29-04-2022	
73				Vs.				
	6/5/2022	0710102084772021/3	710102084772021	MINDA TG RUBBER PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	10/5/2022	Page 10 according to PDF in Hindi,
				Vs.				
74	14/07/2022	0710102084772021/4	710102084772021	MINDA TG RUBBER PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	25-05-2022	

				Vs.				
	11/4/2022	0710102085042021/2	710102085042021	CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED	Sub-section (I) of section 230	Report	29-04-2022	Pages msising in the Index in the second point where Reply is mentioned,
75	31/05/2022	0710102085732021/1	710102085732021	VADEHRA BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	29-04-2022	Page 7 according to PDF in Hindi,
				Vs.				
76	30/03/2022	0710102085732021/2	710102085732021	VADEHRA BUILDERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	29-04-2022	Page 7 according to PDF in Hindi,
				Vs.				
	23/03/2022	0710102087762021/1	710102087762021	RAJENDRA PRASAD TAK	IBC Section 59, Application under any other provisions- IBC	Report	29-04-2022	E-stamp missing,
77				Vs.				
				CORE PETROLEUM LTD				
	23/03/2022	0710102087762021/2	710102087762021	RAJENDRA PRASAD TAK	IBC Section 59, Application under any other provisions- IBC	Report	29-04-2022	E-stamp missing,
				Vs.				
78				CORE PETROLEUM LTD				
	1/6/2022	0710102091582021/3	710102091582021	STEELFABS CONSOLIDATED PVT.LTD.	Sec. 230-232 - Second Motion	Order	29-04-2022	
				Vs.				
79	18/05/2022	0710102091582021/4	710102091582021	STEELFABS CONSOLIDATED PVT.LTD.	Sec. 230-232 - Second Motion	Report	25-05-2022	Notary msising in E-stamp,
				Vs.				
80	31/05/2022	0710102091942020/10	710102091942020	COMPETENT ELECTRONICS PVT LTD	Sec. 230-232, Sec 234	Report	9/2/2022	DOCUMENT INCOMPLETE,
				Vs.				
	31/05/2022	0710102091972021/3	710102091972021	PATSY CONSULTING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	25-05-2022	
				Vs.				
81	31/05/2022	0710102093952020/4	710102093952020	NETAQUILA SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	9/2/2022	NEED TO UPLOAD AGAIN,
				Vs.				
82	31/05/2022	0710102094302020/13	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	9/6/2022	Main Case Number missed, Index msising,
				Vs.				

	10/2/2022	0710102094302020/14	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-01-2022	
83	24/12/2021	0710102094302020/15	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	11/2/2022	
84	15/03/2022	0710102094302020/17	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	E-stamp msising, Pages 6 to 9, 12 to 14 according to PDF Not CLear, Fifteen rupees Welfare Fee stamp missing in Vakalatnama,
	15/03/2022	0710102094302020/18	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-03-2022	
85	15/03/2022	0710102094302020/19	710102094302020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	16-03-2022	
86	31/05/2022	0710102094832021/3	710102094832021	AMPS GLOBAL PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	9/5/2022	
	31/05/2022	0710102095392021/3	710102095392021	TIMES CITY LIMITED Vs.	Sec. 230-232 - Second Motion	Order	10/5/2022	
87	6/6/2022	0710102095392021/4	710102095392021	TIMES CITY LIMITED Vs.	Sec. 230-232 - Second Motion	Report	9/6/2022	Main Case number not matched with the soft copy
88	25/07/2022	0710102095452021/2	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
	25/07/2022	0710102095452021/4	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-05-2022	
89	6/6/2022	0710102095452021/5	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	9/6/2022	Page 13 according to PDF in Hindi, Please attach order,
90	3/1/2022	0710102096182019/6	710102096182019	AUGITE ESTATE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	9/2/2022	

				INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED				
91	3/1/2022	0710102096182019/7	710102096182019	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	9/2/2022	
92	15/04/2022	0710102096462019/16	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	Report	29-04-2022	Need to File in IA,
93	31/05/2022	0710102097332020/7	710102097332020	OSWAL EXPORTS PRIVATE LIMITED Vs. 2. SKA HOLDINGS PVT. LIMITED (EARLIER SKA HOLDINGS LTD.)	Sec. 230-232 - Second Motion	Report	9/2/2022	
94	15/06/2021	0710102097372019/15	710102097372019	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	IBC Under Sec 9	Order	29-04-2022	Need to File in IA,
95	15/10/2019	0710102102142019/2	710102102142019	BANGA PUFOAM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	29-04-2022	
	31/05/2022	0710102102592020/3	710102102592020	JACHANA ESTATE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
96	31/05/2022	0710102102592020/4	710102102592020	JACHANA ESTATE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
97	29/03/2022	0710102102592020/5	710102102592020	JACHANA ESTATE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
	11/11/2021	0710102102932020/6	710102102932020	DR. LAL PATHLABS LIMITED Vs.	Sec. 230-232, Sec 234	Report	29-04-2022	Notary missing in E-stamp,
98								

	4/7/2022	0710102103762020/6	710102103762020	ALANKIT ASSOCIATES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-04-2022	
99	31/05/2022	0710102103762020/8	710102103762020	ALANKIT ASSOCIATES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	
	31/05/2022	0710102103842019/2	710102103842019	LANDCRAFT DEVELOPERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	2/5/2022	One rupee Court Fee stamp missing in Vakalatnama,
100	8/3/2022	0710102103842019/3	710102103842019	LANDCRAFT DEVELOPERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	One rupee Court Fee stamp missing in Vakalatnama,
101	19/04/2022	0710102103902020/2	710102103902020	PANI CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	2/5/2022	
	15/06/2022	0710102104202019/1	710102104202019	SEEDFARMS INCUBATORS PVT. LTD. Vs. BLISS INNS PVT. LTD.	Rule 11 of NCLT, Sec. 230-232 - Second Motion	Report	2/5/2022	
102	28/12/2021	0710102104252020/3	710102104252020	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Report	2/5/2022	E-stamp and Affidavit msising,
103	25/11/2019	0710102104902019/5	710102104902019	SAPBELLE TRADELINKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	E-stamp and Affidavit msising,
104	25/11/2019	0710102104902019/6	710102104902019	SAPBELLE TRADELINKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	E-stamp and Affidavit msising,
105	10/10/2021	0710102105992020/13	710102105992020	ASAS TEC PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	Notary missing in E-stamp, Affidavit date missing,
	24/03/2022	0710102106292020/13	710102106292020	SWASTIK WORLD WIDE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	30-05-2022	Document Not Uploaded, Main Case Number missed,
106								

	1/6/2022	0710102106292020/14	710102106292020	SWASTIK WORLD WIDE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	30-05-2022	Document Not Uploaded, Main Case Number missed,
107	27/05/2022	0710102106292020/15	710102106292020	SWASTIK WORLD WIDE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	30-05-2022	Document Not Uploaded, Main Case Number missed,
	27/05/2022	0710102106292020/16	710102106292020	SWASTIK WORLD WIDE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	30-05-2022	Document Not Uploaded, Main Case Number missed,
108	8/2/2022	0710102107852020/2	710102107852020	TLS AGROS INDIA PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Report	2/5/2022	Notary msising in E-stamp, Affidavit date missing,
109	31/05/2022	0710102108382020/17	710102108382020	TRANSCEND ELECTRONICS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	2/5/2022	
	24/02/2022	0710102108382020/18	710102108382020	TRANSCEND ELECTRONICS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	8/4/2022	
110	12/7/2021	0710102109112020/8	710102109112020	ANU NIVASAM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	2/5/2022	
111	4/1/2021	0710102112642020/3	710102112642020	CHEMESTER FOOD INDUSTRY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	8/4/2022	
	4/1/2021	0710102112642020/4	710102112642020	CHEMESTER FOOD INDUSTRY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	30-05-2022	Document Not Uploaded, Main Case Number missed,
112	10/1/2022	0710102112962019/10	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Order	21-01-2022	Wrong Filing,
113				AWSUM PROTEINS LIMITED				
	13/01/2022	0710102112962019/11	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	21-01-2022	Wrong Filing,
114				AWSUM PROTEINS LIMITED				
	1/12/2021	0710102112962019/3	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	2/5/2022	Need to File in IA,
115				AWSUM PROTEINS LIMITED				
	11/1/2022	0710102112962019/5	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	2/5/2022	Need to File in IA,

116				AWSUM PROTEINS LIMITED				
	14/12/2021	0710102112962019/7	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	7/1/2022	
117				AWSUM PROTEINS LIMITED				
	10/1/2022	0710102112962019/8	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	9/5/2022	Need to File in IA,
118				AWSUM PROTEINS LIMITED				
	10/1/2022	0710102112962019/9	710102112962019	AMIT VERMA Vs.	IBC Under Sec 9	Report	21-01-2022	Wrong Filing,
119				AWSUM PROTEINS LIMITED				
	31/05/2022	0710102117012020/3	710102117012020	JMA MARKETING LIMITED Vs.	Sec. 230-232 - Second Motion	Order	9/5/2022	
120	31/05/2022	0710102117012020/4	710102117012020	JMA MARKETING LIMITED Vs.	Sec. 230-232 - Second Motion	Order	9/5/2022	
	2/8/2022	0710102118632020/2	710102118632020	VISTA CONSOLES AND ELECTRONICS PRIVATE LIMITED Vs.	IBC Section 59	Order	9/5/2022	
121				AMIT KAUSHAL Vs.	IBC Section 59	Order	9/5/2022	
122	2/12/2021	0710102118872020/17	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	3/1/2022	PDF document corrupted;please upload the file again,
	12/11/2021	0710102118872020/19	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	9/5/2022	Incomplete documents filed, Pages 426 and 427 according to PDF Not CLear
123				BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	4/1/2022	
124	12/11/2021	0710102118872020/21	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	4/1/2022	
	2/12/2021	0710102118872020/22	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	9/5/2022	Incomplete documents filed, Pages 426 and 427 according to PDF Not CLear
125				BIGULE TECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/1/2022	document nor clear , page 126-144,300-303,411-416,426-431,444-448,454-451
126	12/11/2021	0710102118872020/25	710102118872020	BIGULE TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/1/2022	document nor clear , page 126-144,300-303,411-

				Vs.				416,426-431,444-448,454-451
	12/11/2021	0710102118872020/26	710102118872020	BIGULE TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	9/5/2022	Incomplete documents filed, Pages 426 and 427 according to PDF Not Clear
127				Vs.				
	2/12/2021	0710102118872020/27	710102118872020	BIGULE TECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/1/2022	
				Vs.				
128	1/2/2022	0710102119812020/4	710102119812020	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT, Sec. 230-232 - Second Motion	Report	9/5/2022	Notary msising in E-stamp, Affidavit date Not Clear, Pages 36 to 45,93,98,105 according to PDF Not Clear,
				Vs.				
	13/01/2022	0710102120062019/8	710102120062019	LAXMI DIA JEWEL PRIVATE LIMITED	IBC Under Sec 9	Report	9/5/2022	
129				Vs.				
				SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED				
	16/10/2021	0710102125442019/11	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED	IBC under Sec 7	Report	9/5/2022	Need to File in IA,
				Vs.				
130				JARVIS INFRATECH PVT.LTD.				
	16/02/2021	0710102125442019/12	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED	IBC under Sec 7	Order	9/5/2022	Need to File in IA,
				Vs.				
131				JARVIS INFRATECH PVT.LTD.				
	16/02/2021	0710102125442019/13	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED	IBC under Sec 7	Order	9/5/2022	Need to File in IA,
				Vs.				
132				JARVIS INFRATECH PVT.LTD.				
	10/12/2019	0710102126352019/1	710102126352019	BHAVYAM FABTRADING LIMITED	Sec. 230-232, Sec 234	Report	9/5/2022	E-stamp missing, True Copy sign msising in Pages 5 to 28 according to PDF,
				Vs.				
133	13/01/2020	0710102126892019/5	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED	Sub-section (l) of section 230	Order	9/6/2022	Index msising,
				Vs.				
134	22/10/2021	0710102138062019/15	710102138062019	STRAIGHT EDGE CONTRACTS PVT. LTD.	IBC Under Sec 9	Order	9/6/2022	
				Vs.				

				THREE C SHELTERS PVT. LTD.				
135	26/11/2021	0710102141062019/14	710102141062019	ITRON METERING SOLUTIONS INDIA PVT LTD <i>Vs.</i>	Sec. 230-232 - Second Motion	Order	9/5/2022	
136	29/04/2022	0710102146182019/11	710102146182019	NEHA JAIN <i>Vs.</i> VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	Report	9/5/2022	Need to File in IA,
	10/1/2022	0710102150982019/7	710102150982019	PRASHANTHA H.M. <i>Vs.</i> SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9	Report	9/5/2022	Need to File in IA,
137	5/4/2022	0710102170702019/2	710102170702019	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED <i>Vs.</i>	Sec. 230-232, Sec 234	Order	9/5/2022	
138	15/11/2021	0710102411802017/16	710102411802017	ANANT OVERSEAS PVT LTD <i>Vs.</i>	Application under any other provisions	Order	9/5/2022	Need to File in IA,
139				GLOBAL HOUSEWARE LIMITED				
140	10/4/2019	0710102412082017/10	710102412082017	ORIENTAL BANK OF COMMERCE <i>Vs.</i> SONEAR INDUSTRIES LIMITED	IBC under Sec 7	Order	2/5/2022	NEED TO IA FILE,
	15/01/2022	0710102412082017/12	710102412082017	ORIENTAL BANK OF COMMERCE <i>Vs.</i> SONEAR INDUSTRIES LIMITED	IBC under Sec 7	Report	2/5/2022	NEED TO IA FILE,
141	15/04/2022	0710102412082017/14	710102412082017	ORIENTAL BANK OF COMMERCE <i>Vs.</i> SONEAR INDUSTRIES LIMITED	IBC under Sec 7	Report	2/5/2022	NEED TO IA FILE,
142	17/01/2022	0710102413072017/12	710102413072017	PUNJAB NATIONAL BANK <i>Vs.</i> SAMTEL COLOR LIMITED	IBC under Sec 7	Report	2/5/2022	NEED TO IA FILE,
143								

	15/04/2022	0710102413072017/13	710102413072017	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	Report	2/5/2022	NEED TO IA FILE,
144				SAMTEL COLOR LIMITED				
	28/03/2022	0710102415722018/48	710102415722018	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	Report	10/5/2022	Both the documents Need to File in IA,
145				FANTASTIC BUILDCON PVT. LTD. & ORS.				
	14/04/2022	0710120001682018/8	710120001682018	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs.	IBC under Sec 7	Report	10/5/2022	Need to File in IA,
146				SHILPI CABLES PRIVATE LIMITED				
	13/10/2021	0710120005622018/35	710120005622018	SWASTIK INTERCHEM PVT. LTD. Vs.	IBC Under Sec 9	Report	26-05-2022	Documents not Uploaded at all,please upload it again,
147				A M VINYT PVT. LTD.				
	13/10/2021	0710120007702018/41	710120007702018	STATE BANK OF INDIA Vs.	IBC under Sec 7	Order	2/5/2022	
148				M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.				
	15/10/2021	0710200000062017/26	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs.	Application under any other provisions	Report	2/5/2022	need to ia file, NEED TO IA FILE, NEED TO IA FILE , NEED TO IA FILE ,
149				SSMP INDUSTRIES LIMITED				
	15/01/2022	0710200000062017/35	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs.	Application under any other provisions	Report	2/5/2022	need to ia file, NEED TO IA FILE, NEED TO IA FILE , NEED TO IA FILE ,
150				SSMP INDUSTRIES LIMITED				
	15/04/2022	0710200000062017/38	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs.	Application under any other provisions	Report	2/5/2022	need to ia file, NEED TO IA FILE, NEED TO IA FILE , NEED TO IA FILE ,
151				SSMP INDUSTRIES LIMITED				

152	28/10/2021	0710200411452018/10	710200411452018	M/S KHERA ENTERPRISES Vs.	IBC Under Sec 9	Report	2/5/2022	, Wrong e-filing, need to file in IA,
				M/S TALWAR AGENCIES PVT. LTD.				
153	13/01/2022	0710200412802017/13	710200412802017	MUSADDI LAL KISHAN LAL Vs.	IBC Under Sec 9	Report	10/2/2022	
				RAM DEV PVT LTD				
154	13/04/2022	0710200412802017/14	710200412802017	MUSADDI LAL KISHAN LAL Vs.	IBC Under Sec 9	Report	2/5/2022	need to IA file,
				RAM DEV PVT LTD				
155	24/12/2021	0710200416242018/12	710200416242018	M/S GURSIRAN SINGH LAMBA Vs.	Application under any other provisions	Report	26-05-2022	Wrongly Filed, Need to File in IA,
				M/S SATKAR TERMINALS LIMITED				
156	25/07/2022	0710200427362018/8	710200427362018	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs.	Application under any other provisions	Report	25-01-2022	
				REGISTRAR OF COMPANIES				
157	15/01/2022	0710204000262017/14	710204000262017	P.K INDUSTRIES PVT LTD Vs.	Application under any other provisions- IBC	Report	25-01-2022	Need to ia file, Need to IA file,
				KARNATAKA BANK LIMITED				
158	6/9/2022	0710102001052022/4	710102001052022	TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	Report	13-09-2022	Pages 23 to 28 according to PDF Not Clear, Notary misisng in E-stamp, Affidavit
				TIMES INTERNET LIMITED Vs.	Sec. 230-232 - Second Motion	Order	13-09-2022	Pages 23 to 28 according to PDF Not Clear, Notary misisng in E-stamp, Affidavit
159	5/5/2022	0710102001382019/10	710102001382019	CENTRAL BANK OF INDIA Vs.	IBC under Sec 7	Order	2/8/2022	
				RS INGOT AND BILLET PRIVATE LIMITED				
160	22/08/2022	0710102001382019/8	710102001382019	CENTRAL BANK OF INDIA Vs.	IBC under Sec 7	Report	20-07-2022	

	22/08/2022	0710102001362019/3	710102001362019	RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	Report	20-07-2022	
161	2/8/2022	0710102001862022/1	710102001862022	ISKCON INFOTECH PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59	Order	27-07-2022	
162	6/7/2022	0710102001932021/3	710102001932021	AGRIM CORPORATE SERVICES LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Index missing,
	5/8/2022	0710102001932021/4	710102001932021	AGRIM CORPORATE SERVICES LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-08-2022	
163	5/8/2022	0710102001932021/5	710102001932021	AGRIM CORPORATE SERVICES LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-08-2022	
	19/08/2022	0710102001932021/6	710102001932021	AGRIM CORPORATE SERVICES LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-08-2022	
164	23/08/2022	0710102002372022/7	710102002372022	TORQUS SYSTEMS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-08-2022	
165	2/8/2022	0710102003472022/7	710102003472022	PJ ENERGY PRIVATE LIMITED Vs.	IBC Section 59	Order	27-07-2022	
166	12/7/2022	0710102003942019/21	710102003942019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. Vs. M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD.	IBC under Sec 7	Order	29-12-2022	NEED TO UPLOAD AGAIN,
	11/8/2022	0710102005642021/4	710102005642021	TAGUS REALTECH PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	25-08-2022	
167	2/8/2022	0710102006142022/4	710102006142022	PEARL APPAREL FASHIONS LIMITED Vs.	IBC Section 59	Order	28-07-2022	
168	23/08/2022	0710102006422019/6	710102006422019	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	Order	25-08-2022	

169	2/8/2022	0710102006642022/2	710102006642022	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Order	20-07-2022	
	21/07/2022	0710102006642022/3	710102006642022	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	22-07-2022	Page Number missing in Index,
170	6/7/2022	0710102007242022/10	710102007242022	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	30-08-2022	
171	6/7/2022	0710102007242022/5	710102007242022	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	20-07-2022	Page 10 according to PDF in Hindi,
	6/7/2022	0710102007242022/8	710102007242022	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	26-08-2022	
172	6/7/2022	0710102007242022/9	710102007242022	MESTECH SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-08-2022	Page 10 according to PDF in Hindi, Please Translate the Page NO:10 ,
173	17/08/2020	0710102007642019/15	710102007642019	BANYANTREE DEVELOPERS PRIVATE LIMITED Vs. PARIVARTAN BUILDTECH PVT. LTD	IBC Under Sec 9	Order	20-07-2022	Need to File in IA,
174	2/8/2022	0710102007712022/3	710102007712022	COMMONWEALTH POWER (INDIA) PRIVATELIMITED Vs.	IBC Section 59	Order	20-07-2022	
	21/07/2022	0710102007712022/4	710102007712022	COMMONWEALTH POWER (INDIA) PRIVATELIMITED Vs.	IBC Section 59	Report	22-07-2022	
175	28/11/2022	0710102009452022/3	710102009452022	DAPEL INVESTMENTS LLP Vs.	Rule 11 of NCLT,Sec 60-62 LLP Act 2008	Report	14-12-2022	
176	26/08/2022	0710102011272021/4	710102011272021	STYLE REALTORS PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	13-09-2022	Notary missing in E-stamp and Affidavit,
	6/7/2022	0710102011372022/3	710102011372022	FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	20-07-2022	Page 24 according to PDF in Hindi,
177	6/7/2022	0710102011372022/4	710102011372022	FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	27-07-2022	Page 24 according to PDF in Hindi,

178	2/8/2022	0710102011682022/2	710102011682022	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59	Order	27-07-2022	
	21/07/2022	0710102011682022/4	710102011682022	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59	Report	22-07-2022	
179	5/9/2022	0710102011862022/10	710102011862022	QA INFOTECH SOFTWARE SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	7/9/2022	
	23/08/2022	0710102012352022/2	710102012352022	SGS ENTERPRISES INDIA PRIVATE LIMITED Vs.	IBC Section 59	Order	25-08-2022	
180	1/7/2022	0710102012492022/2	710102012492022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Index missing,
	4/8/2022	0710102012492022/3	710102012492022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/8/2022	
181	15/12/2022	0710102013732022/7	710102013732022	BIJENDER NAGAR & ANR. Vs.	Sec. 241(1),Sec. 242(4)	Report	13-09-2022	
	7/7/2022	0710102014352022/6	710102014352022	MOCHIKO FOOTWEAR PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	8/7/2022	
182	11/7/2022	0710102014442021/4	710102014442021	LENA BUILDCON PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	20-07-2022	Page 12 according to PDF in Hindi, Wrongly Filed ,
	11/7/2022	0710102014442021/6	710102014442021	LENA BUILDCON PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	26-08-2022	Page 12 according to PDF in Hindi,
183	16/07/2022	0710102014752018/17	710102014752018	CAPTAIN OPFFSET PRINTERS Vs.	IBC Under Sec 9,IBC Under Sec 8	Report	20-07-2022	Index missing, Need to File in 1A

				COMPACT LAMPS PVT LTD	Under Sec 9			
186	17/05/2022	0710102014842022/3	710102014842022	TOTAL SYSTEM ENGINEERS PRIVATE LIMITED Vs.	Sec 252 (3)	Order	20-07-2022	Document corrupted, please upload the proper file again,
	2/8/2022	0710102015462022/4	710102015462022	PAMBA ENGINEERING AND CONSTRUCTIONCOMP ANY PRIVATE LIMITED Vs.	IBC Section 59	Order	27-07-2022	
187	23/08/2022	0710102015892022/1	710102015892022	DR ER RAJAINDERR JAINA Vs.	Sec 252 (3)	Order	25-08-2022	
188	30/05/2022	0710102016052022/4	710102016052022	REGISTRAR OF COMPANIES MINDA I CONNECT PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Document corrupted, please upload the proper file again,
189	29/06/2022	0710102016392022/3	710102016392022	STRONG VINTRADE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Index missing,
190	18/08/2022	0710102016682019/15	710102016682019	M/S ARCEE TRADING CORPORATION Vs. M/S DEV LANDCON PVT. LTD.	IBC Under Sec 9	Report	25-08-2022	
	19/07/2022	0710102016692022/3	710102016692022	OSCAR INSTITUTE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Index missing,
191	24/06/2022	0710102017252022/2	710102017252022	NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Page Numbers missing in Index, Pagination msising in the RD Report document,
192	24/06/2022	0710102017252022/4	710102017252022	NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	25-08-2022	
	24/06/2022	0710102017252022/6	710102017252022	NEXT EVENTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	13-09-2022	document not upload , Page 11 according to PDF in Hindi,
193	29/08/2022	0710102017412022/5	710102017412022	BIKANO FOODS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	13-09-2022	Index mising,
194				BIKANERVALA FOODS PRIVATE LIMITED				

	22/08/2022	0710102017572022/2	710102017572022	LIFESTAR PHARMA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-08-2022	
195	16/09/2022	0710102017752021/6	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	22-09-2022	Page 26 according to PDF Not CLear, Pagination wrong after Page 26 according to
	16/09/2022	0710102017752021/7	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Order	22-09-2022	Page 26 according to PDF Not CLear, Pagination wrong after Page 26 according to
196	23/03/2022	0710102017822022/8	710102017822022	APIS INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	Order	21-07-2022	Need to File in IA,
	23/03/2022	0710102017822022/9	710102017822022	APIS INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	Order	12/8/2022	index missing ,
197	14/10/2022	0710102017912021/4	710102017912021	VRJ TRADERS PRIVATE LIMITED Vs.	IBC Under Sec 10	Report	17-10-2022	Need to File in IA,
	24/08/2022	0710102017932022/5	710102017932022	FORTUM AMRIT ENERGY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-08-2022	
199	2/8/2022	0710102019172022/2	710102019172022	SIPAL ENGINEERING PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	IBC Section 59	Order	3/8/2022	
200	21/07/2022	0710102019172022/3	710102019172022	SIPAL ENGINEERING PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	IBC Section 59	Report	27-07-2022	Page Numbers missing in Index,
201	22/11/2022	0710102019232018/2	710102019232018	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S AKSHAY SOFTECH PVT. LTD.	Sec 252 (1) - By Government Body	Report	16-12-2022	index missing,
202	5/7/2022	0710102019582021/3	710102019582021	AGNI DEVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	20-07-2022	Index missing,
	22/07/2022	0710102020872022/1	710102020872022	SUNGROW AGENCIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	27-07-2022	Index missing, Notary missing in E-stamp,
203	15/09/2022	0710102021342022/3	710102021342022	PURESOFTWARE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	18-11-2022	

204	31/08/2022	0710102021472021/4	710102021472021	VIJENDER SHARMA	Application under any other provisions- IBC	Report	25-08-2022	
				Vs.				
205	21/07/2022	0710102022042022/2	710102022042022	MANOJ KUMAR TIWARI ASST. COMMISSIONER OF INCOME TAX	Sec. 230-232 - Second Motion	Order	27-07-2022	Page 8 according to PDF in Hindi,
	27/07/2022	0710102022042022/3	710102022042022	JBM CADMIUM PRIVATE LIMITED				
206	27/07/2022	0710102022042022/4	710102022042022	JBM CADMIUM PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	28-07-2022	Wrong document filed, please attach order,
				Vs.				
207	27/07/2022	0710102022042022/5	710102022042022	JBM CADMIUM PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	29-07-2022	Wrong Documents filed, Please attach order,
	21/07/2022	0710102022042022/7	710102022042022	JBM CADMIUM PRIVATE LIMITED				
208	12/9/2022	0710102022662021/6	710102022662021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	14-09-2022	Page 8 according to PDF in Hindi,
				Vs.				
209	24/08/2022	0710102023332022/2	710102023332022	HIMALAYAN SKINCARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	25-08-2022	
	21/07/2022	0710102023432022/3	710102023432022	AMAATRA CONSTRUCTIONS PRIVATE LIMITED				
210				INCOME TAX OFFICER	Sec 252 (1) - By Government Body	Order	16-12-2022	index missing,
				Vs.				
211	22/11/2022	0710102023612022/4	710102023612022	REGISTRAR OF COMPANIES (REALTY STREET CONSULTING PVT. LTD.)	Sec 272 of the Companies Act , 2013	Report	16-11-2022	Sign msising in Pages 1 to 4 according to PDF,
	11/11/2022	0710102023712022/3	710102023712022	TACTFULL INVESTMENTS LIMITED				
212				REGISTRAR OF COMPANIES				

213	11/11/2022	0710102023712022/4	710102023712022	TACTFULL INVESTMENTS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	Report	29-12-2022	NEED TO FILE AGAIN,
	12/8/2022	0710102024032022/2	710102024032022	HMD HEALTHCARE INDIA PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Report	26-08-2022	Affidavit Back date, Index missing,
214	6/9/2022	0710102024032022/4	710102024032022	HMD HEALTHCARE INDIA PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Report	14-09-2022	Affidavit Back date, Wrong document filed;please attach order,
	25/07/2022	0710102025302022/2	710102025302022	SHUBHAM CRESEC PRIVATE LIMITED Vs.	Sec 252 (3)	Order	18-07-2022	
215	15/07/2022	0710102025302022/3	710102025302022	SHUBHAM CRESEC PRIVATE LIMITED Vs.	Sec 252 (3)	Order	4/8/2022	Order document corrupted, please upload the proper file again,
216	2/8/2022	0710102025542022/2	710102025542022	KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	Order	27-07-2022	
	21/07/2022	0710102025542022/4	710102025542022	KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	Report	28-07-2022	Page Numbers missing in Index,
217	21/07/2022	0710102026042022/1	710102026042022	INDO JAPAN AIR SERVICES PRIVATE LIMITED Vs.	IBC Section 59	Report	28-07-2022	Page Numbers missing in Index,
218				REGISTRAR OF COMPANIES				
	4/8/2022	0710102026912020/10	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/8/2022	
219	7/9/2022	0710102026912020/13	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	7/9/2022	E-stamp and Affidavit mising,
	8/9/2022	0710102026912020/15	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	14-09-2022	Affidavit Date msising, E-stamp and Affidavit missing, Wrong document filed;please attach order,
220	3/8/2022	0710102026912020/9	710102026912020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	4/8/2022	Index msising, E-stamp missing,

221	14/10/2022	0710102027802021/2	710102027802021	JUVALIA SALES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	17-10-2022	Pages 1 to 4 according to PDF Not scanned properly,
	222	27/07/2022	0710102029832022/3	710102029832022	MG AND CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	Order	28-07-2022
223		29/07/2022	0710102029932022/3	710102029932022	LIVING MEDIA INDIA LIMITED Vs.	Sub-Section (1) Of Section 66.	Order	1/8/2022
	224	23/08/2022	0710102030012022/2	710102030012022	DJS PLASTICS AND POLYMERS PRIVATE LIMITED Vs. DJS PLASTICS AND POLYMERS PRIVATE LIMITED	IBC Section 59	Order	25-08-2022
225		19/07/2022	0710102030452021/4	710102030452021	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	21-07-2022
	226	14/09/2022	0710102030662022/3	710102030662022	HT MOBILE SOLUTIONS LIMITED Vs. HT MEDIA LIMITED	Sec. 230-232 - Second Motion	Order	15-09-2022
227		2/8/2022	0710102031142022/2	710102031142022	CHARTOLA INTRADE PRIVATE LIMITED Vs.	IBC Section 59	Order	21-07-2022
	228	21/07/2022	0710102031142022/3	710102031142022	CHARTOLA INTRADE PRIVATE LIMITED Vs.	IBC Section 59	Report	28-07-2022
229		24/08/2022	0710102031852022/3	710102031852022	RAJESH LAMBA Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Order	26-08-2022
	229	1/9/2022	0710102031852022/5	710102031852022	RAJESH LAMBA Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Order	7/9/2022

	2/8/2022	0710102031952021/8	710102031952021	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.	IBC Section 59	Order	5/8/2022	
230	21/07/2022	0710102032052022/2	710102032052022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD Vs.	IBC Section 59	Report	28-07-2022	
231	23/12/2021	0710102032072018/18	710102032072018	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	Order	21-07-2022	
232	26/09/2022	0710102032072018/19	710102032072018	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	Report	29-09-2022	
233	28/06/2022	0710102032732022/1	710102032732022	ARUNESH KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	Order	28-07-2022	Wrong document filed, please attach order,
234	2/8/2022	0710102033102022/1	710102033102022	MEHRA BANDHU CREATIONS PRIVATE LIMITED Vs.	IBC Section 59	Order	28-07-2022	
235	9/7/2022	0710102033942018/18	710102033942018	ORIENTAL BANK OF COMMERCE OF Vs. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	Report	28-07-2022	Need to File in IA,
	15/09/2022	0710102034792022/3	710102034792022	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Order	16-09-2022	
236	15/09/2022	0710102034792022/5	710102034792022	LUMAX METTALICS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	Report	16-09-2022	

237	6/6/2022	0710102034972020/8	710102034972020	PUNJAB NATIONAL BANK	IBC under Sec 7	Order	15-09-2022	Order document corrupted, please upload it properly,
				Vs.				
238	11/7/2022	0710102035452021/2	710102035452021	SSK TRADING PVT LTD	Sec. 230-232 - Second Motion	Order	28-07-2022	Index missing,
				ARJIT AGRO PVT LTD				
239	15/11/2022	0710102036892022/3	710102036892022	NATRAJ TIE UP PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	16-11-2022	Pages 31,33 according to PDF are Handwritten, Pages 31 and 33 according to PDF
				Vs.				
240	13/09/2022	0710102037492022/3	710102037492022	SPAN FASHIONS LIMITED	Sec. 230-232 - Second Motion	Order	15-09-2022	Index misisng,
				Vs.				
241	16/09/2022	0710102037652022/3	710102037652022	QUINTES GLOBAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	22-09-2022	Page Numbers msising in Index, Pagination msising in RD report document,
				Vs.				
242	16/09/2022	0710102037652022/4	710102037652022	QUINTES GLOBAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	29-09-2022	
				Vs.				
243	4/10/2022	0710102038812021/6	710102038812021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED	Sec 252 (1)	Order	12/10/2022	
				Vs.				
244	15/09/2022	0710102039032022/6	710102039032022	THE REGISTRAR OF COMPANIES DELHI	Sec. 230-232, Sec 234	Order	16-09-2022	
				Vs.				
245	7/9/2022	0710102039422022/1	710102039422022	PRIMEDATABASE.COM PRIVATE LIMITED	Sec. 441	Order	15-09-2022	Index missing, Sign msising in the document, Pagination msising in the document,
				Vs.				
246	19/07/2022	0710102039822021/18	710102039822021	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	Order	28-07-2022	Index missing,
				Vs.				
247	6/7/2022	0710102042802021/2	710102042802021	REGISTRARS OF COMPANIES	Sec. 230-232, Sec 234	Order	28-07-2022	Index missing,
				Vs.				
248	13/12/2022	0710102042822022/3	710102042822022	QWIKCILVER SOLUTIONS PRIVATE LIMITED	Sub-Section (1) Of Section 66	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt
				Vs.				
249	6/7/2022	0710102042802021/2	710102042802021	PINE LABS PRIVATE LIMITED	Sec. 230-232, Sec 234	Order	28-07-2022	Index missing,
				Vs.				
250	13/12/2022	0710102042822022/3	710102042822022	SIX SIGMA SOFT WARE PRIVATE LIMITED	Sub-Section (1) Of Section 66	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt
				Vs.				
251	6/7/2022	0710102042802021/2	710102042802021	PAYTM E-COMMERCE PRIVATE LIMITED	Sub-Section (1) Of Section 66	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt
				Vs.				

				Vs.	Section 66.			FILE corrupt,
246	13/12/2022	0710102042822022/4	710102042822022	PAYTM E-COMMERCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
	13/12/2022	0710102042822022/6	710102042822022	PAYTM E-COMMERCE PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
247				BROOKINGS INDIA				
				Vs.				
248	5/8/2022	0710102043072021/4	710102043072021	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	Report	5/8/2022	
	7/9/2022	0710102043212022/2	710102043212022	BLACK ROSE (HENNA) PRIVATE LIMITED	IBC Section 59	Report	15-09-2022	Page 56 according to PDF in Hindi,
				Vs.				
249	6/9/2022	0710102043792022/3	710102043792022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	Order	15-09-2022	Please attach order,
				Vs.				
	14/12/2022	0710102043942021/8	710102043942021	GOCON INFRASTRUCTURE & PROJECTS PRIVATE LIMITED	Sec. 131(1)	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
250				Vs.				
				REGISTRAR OF COMPANIES DELHI				
	14/12/2022	0710102043942021/9	710102043942021	GOCON INFRASTRUCTURE & PROJECTS PRIVATE LIMITED	Sec. 131(1)	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs.				
251				REGISTRAR OF COMPANIES DELHI				
	21/07/2022	0710102044322022/3	710102044322022	Y AND R BUILDERS PRIVATE LIMITED	IBC Section 59	Report	28-07-2022	Page Numbers missing in Index,
				Vs.				
252				REGISTRAR OF COMPANIES NEW DELHI				
	23/08/2022	0710102044622022/3	710102044622022	LUMAX METTALICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	15-09-2022	Index mising,
				Vs.				
253	4/7/2022	0710102044662021/6	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	28-07-2022	Wrong document filed, please attach order,
				Vs.				

254	6/9/2022	0710102045982022/2	710102045982022	AADI BEST BLOWER PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	15-09-2022	Wrong document filed;please attach order,
	8/12/2022	0710102047342022/6	710102047342022	JASMINE ISPAT PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
255	8/12/2022	0710102047342022/8	710102047342022	JASMINE ISPAT PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
	21/11/2022	0710102047732022/6	710102047732022	CAPITAL TRUST HOUSING FINANCE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/12/2022	
256	26/08/2022	0710102048222022/1	710102048222022	KNAUF GYPSUM INDIA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-09-2022	Index misisng, Notary missing in E-stamp,
	19/08/2022	0710102048972022/1	710102048972022	RAAMA BUILDCON PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-09-2022	One rupee Court Fee stamp msising in Vakalatnama,
257	26/07/2022	0710102049962021/8	710102049962021	NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	28-07-2022	Page 16 according to PDF in Hindi, Wrong document filed, please attach order,
	26/07/2022	0710102049962021/9	710102049962021	NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	16-09-2022	
258	21/09/2022	0710102049962022/4	710102049962022	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	16-09-2022	
	21/09/2022	0710102049962022/5	710102049962022	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	16-09-2022	
259	10/10/2022	0710102049962022/6	710102049962022	SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	28-10-2022	
	10/10/2022	0710102050922022/3	710102050922022	ABACUS EXIM PRIVATE LIMITED Vs.	Sub-section (I) of section 230	Report	28-10-2022	
260	26/09/2022	0710102051102021/9	710102051102021	KPL INTERNATIONAL LIMITED Vs.	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	29-09-2022	
261								
262								

				QNS FACILITY MANAGEMENT PRIVATE LIMITED				
263	28/09/2022	0710102051222022/2	710102051222022	Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	Order	26-09-2022	
	6/7/2022	0710102052522021/3	710102052522021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/7/2022	
264				Vs. DELICTABLE GNOSH PRIVATE LIMITED				
265	19/09/2022	0710102056072022/3	710102056072022	Vs. THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Sec 252 (3)	Order	3/11/2022	Main Case Number missing, Order document corrupted;please attach order again,
	1/11/2022	0710102059572022/3	710102059572022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	Report	3/11/2022	Order document corrupted please reattach the order , Order file is corrupted. Please reattach.,
266				Vs. TARUN BHARAL				
	12/9/2022	0710102061042022/3	710102061042022	Vs. ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Order	15-11-2022	
267	6/10/2022	0710102062652022/2	710102062652022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	Order	12/10/2022	
				Vs. TECHNO TARTS SOLUTIONS PRIVATE LIMITED				
268	16/09/2022	0710102063252022/1	710102063252022	Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Order	3/11/2022	Order file is found corrupted. Please attach order., Order file is found corrupted. Please re attach the order.,
	5/12/2022	0710102064792022/3	710102064792022	BUSSAN AUTO FINANCE INDIA PRIVATELIMITED	Sub-Section (1) Of Section 66.	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
269				Vs. ELGIN ROAD SERVICES PRIVATE LIMITED				
	6/7/2022	0710102065402021/3	710102065402021	Vs.	Sec. 230-232 - Second Motion	Order	28-07-2022	Index missing,

270	11/10/2022	0710102069572020/4	710102069572020	INDIAN DUROBUILD PVT. LTD. Vs.	Sec. 131(1)	Report	3/11/2022	Order file is found corrupted. Please reattach Order., Order is found
	16/03/2023	0710102070232021/3	710102070232021	CAMPUS SALES PRIVATE LIMITED Vs.	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	19-07-2022	
271	3/10/2022	0710102070802022/1	710102070802022	SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED Vs.	IBC Section 59	Report	3/11/2022	Index missing, Service to parties missing,
	11/10/2022	0710102070802022/3	710102070802022	SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED Vs.	IBC Section 59	Order	12/10/2022	
273	11/11/2022	0710102071102022/1	710102071102022	SUPER WOODWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	Report	18-11-2022	
	9/6/2022	0710102071942021/10	710102071942021	EICHER POLARIS PRIVATE LIMITED Vs.	IBC Section 59	Report	28-07-2022	Page Numbers msising in Index, E-stamp msising,
274	9/11/2022	0710102073532022/1	710102073532022	RAJSURAJ FINCAP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	Report	29-12-2022	Document corrupted please upload the proper file,
	26/09/2022	0710102074632021/4	710102074632021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Order	27-09-2022	
276	26/09/2022	0710102074632021/5	710102074632021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Order	3/11/2022	Index missing, Service to parties missing, Index missing, Service to parties missing, Report/Reply missing,

	26/09/2022	0710102074632021/6	710102074632021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Order	3/11/2022	Index missing, Service to parties missing, Index missing, Service to parties missing, Report/Reply missing,
277	26/09/2022	0710102074632021/7	710102074632021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Order	3/11/2022	Index missing, Service to parties missing, Index missing, Service to parties missing, Report/Reply missing,
278	12/10/2022	0710102074752021/3	710102074752021	MAXIS CONSULTANTS PRIVATE LIMITED Vs. DHINGRA PROJECTS PRIVATE LIMITED	Sec 252 (1)	Order	12/10/2022	
279	16/12/2022	0710102074812021/3	710102074812021	SUNSOFT INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
280	16/12/2022	0710102074812021/4	710102074812021	SUNSOFT INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
281	15/07/2022	0710102075182019/20	710102075182019	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED	IBC Under Sec 9	Order	28-07-2022	Need to File in IA,
282	17/08/2022	0710102075832021/2	710102075832021	HOLEON TRADERS PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	16-09-2022	
	25/03/2022	0710102077722021/1	710102077722021	ASSOCIATED CONTAINER TERMINALS LIMITED Vs.	Sec. 230-232 - Second Motion	Order	28-07-2022	Document Corrupted,please upload the proper File,
283								

	21/07/2022	0710102080732021/3	710102080732021	QUANTA POWER SOLUTIONS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Report	28-07-2022	Page Numbers missing in Index,
284	8/6/2022	0710102081322021/3	710102081322021	CELESTE MERCHANDISE LIMITED Vs. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	28-07-2022	Page 9 according to PDF in Hindi, Wrong document filed, please attach order,
285	15/10/2022	0710102081682019/11	710102081682019	CORPORATION BANK Vs. M/S HYDRIC FARMS INPUT LIMITED	IBC under Sec 7	Report	29-12-2022	Document corrupted, please upload the proper file,
286	15/10/2022	0710102081682019/12	710102081682019	CORPORATION BANK Vs. M/S HYDRIC FARMS INPUT LIMITED	IBC under Sec 7	Report	26-12-2022	
287	9/6/2022	0710102082492021/3	710102082492021	RAS LIFE SCIENCES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	28-07-2022	Wrong document filed, please attach order,
	14/07/2022	0710102084772021/4	710102084772021	MINDA TG RUBBER PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-07-2022	Index missing,
288	7/7/2022	0710102086032021/10	710102086032021	BHAKTIDEEP SALES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	29-07-2022	Page 10 according to PDF in Hindi,
289	28/06/2022	0710102087762021/4	710102087762021	RAJENDRA PRASAD TAK Vs. CORE PETROLEUM LTD	IBC Section 59, Application under any other provisions- IBC	Order	29-07-2022	Page Numbers missing in Index, Wrong Documents filed, Please attach order,
290	4/7/2022	0710102087762021/7	710102087762021	RAJENDRA PRASAD TAK Vs. CORE PETROLEUM LTD	IBC Section 59, Application under any other provisions- IBC	Report	29-07-2022	Page Numbers missing in Index, Wrong Documents filed, Please attach order,
291	22/12/2022	0710102089062022/2	710102089062022	SDL MULTILINGUAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF NEW DELHI	Sec. 441	Report	29-12-2022	Document corrupted please upload the proper file,

292	22/12/2022	0710102089062022/3	710102089062022	SDL MULTILINGUAL SOLUTIONS PRIVATELIMITED	Sec. 441	Report	29-12-2022	Document corrupted please upload the proper file,
				Vs. REGISTRAR OF COMPANIES NCT OF NEW DELHI				
293	22/12/2022	0710102089062022/4	710102089062022	SDL MULTILINGUAL SOLUTIONS PRIVATELIMITED	Sec. 441	Report	26-12-2022	
				Vs. REGISTRAR OF COMPANIES NCT OF NEW DELHI				
294	1/7/2022	0710102090102021/2	710102090102021	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	29-07-2022	Index missing,
	17/06/2022	0710102091832021/4	710102091832021	ROTO POWER PROJECTS PVT LTD	Sec. 230-232 - Second Motion	Order	4/7/2022	
295	23/06/2022	0710102091832021/5	710102091832021	ROTO POWER PROJECTS PVT LTD	Sec. 230-232 - Second Motion	Order	4/7/2022	
				Vs.				
296	5/8/2022	0710102092432021/5	710102092432021	VASCO SUPPLY CHAIN SOLUTIONS PRIVATELIMITED	IBC Section 59	Order	29-07-2022	
	12/9/2022	0710102094572021/11	710102094572021	VANDANA INFRATECH PVT LTD	Sec. 230-232 - Second Motion	Order	26-12-2022	
297	12/9/2022	0710102094572021/9	710102094572021	VANDANA INFRATECH PVT LTD	Sec. 230-232 - Second Motion	Report	29-12-2022	Document corrupted please upload the proper file,
298	8/9/2022	0710102094832021/4	710102094832021	AMPS GLOBAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	28-12-2022	ALL PAPERS CUT,
	19/05/2022	0710102094982021/4	710102094982021	CAMPUS AI PVT LTD	Sec. 230-232 - Second Motion	Order	5/7/2022	
299	19/05/2022	0710102094982021/5	710102094982021	CAMPUS AI PVT LTD	Sec. 230-232 - Second Motion	Order	5/7/2022	
300	10/10/2022	0710102095282019/10	710102095282019	SYNDICATE BANK	IBC under Sec 7	Report	29-12-2022	, Documents not available please refile,
				Vs. M/S INCOM WIRES & CABLES PVT. LTD.				

301	6/6/2022	0710102095452021/10	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	27-07-2022	Page 13 according to PDF in Hindi,
	25/07/2022	0710102095452021/2	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	25-07-2022	
302	25/07/2022	0710102095452021/4	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	26-07-2022	
	5/7/2022	0710102095452021/6	710102095452021	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	21-07-2022	
303	7/9/2022	0710102095722020/6	710102095722020	RP SUNIL KUMAR AGRAWAL Vs.	19(2)	Order	28-12-2022	NEED TO IA FILE,
	12/10/2021	0710102097372019/17	710102097372019	M/S DYNAMIC SECURITY Vs.	IBC Under Sec 9	Report	29-12-2022	Document corrupted please upload the proper file,
304	2/9/2022	0710102101482020/6	710102101482020	M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED Vs.	Sec. 441	Report	20-12-2022	
	4/7/2022	0710102103762020/6	710102103762020	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-07-2022	Document corrupted,please upload the proper file,
305	15/06/2022	0710102104202019/1	710102104202019	ALANKIT ASSOCIATES PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	29-07-2022	Affidavit Back date,
	3/8/2022	0710102106582020/2	710102106582020	SEEDFARMS INCUBATORS PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Order	5/8/2022	
306	23/06/2022	0710102106752020/8	710102106752020	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	29-07-2022	Page Numbers msising in
				WBT-INDIA PRIVATE LIMITED Vs.				
307								
308								
309								

	23/07/2022	0710102100732020/9	710102100732020	ANNALAKSHMI TRADELINKS PRIVATE LIMITED	Motion	Order	29-07-2022	Index,
310	14/07/2022	0710102107222019/10	710102107222019	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	Report	29-07-2022	Document corrupted, please upload the file again, Need to File in IA,
311	15/07/2022	0710102107222019/11	710102107222019	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	Report	29-07-2022	Document corrupted, please upload the file again, Need to File in IA,
312	27/05/2022	0710102107222019/12	710102107222019	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	Order	29-07-2022	Document corrupted, please upload the file again, Need to File in IA,
313	14/07/2022	0710102107652019/8	710102107652019	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	Report	29-12-2022	, Wrong e-filing, need to file in IA,
314	2/8/2022	0710102118632020/2	710102118632020	VISTA CONSOLES AND ELECTRONICS PRIVATE LIMITED Vs.	IBC Section 59	Order	29-12-2022	WRONG DOCUMENT UPLOAD,
315	24/08/2022	0710102119812020/7	710102119812020	JANKI VALLABH TRADING PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
316	15/07/2022	0710102125442019/14	710102125442019	JANKI VALLABH TRADING PRIVATE LIMITED Vs. NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	26-12-2022	
317	13/10/2022	0710102125442019/15	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs.	IBC under Sec 7	Report	16-12-2022	NEED TO IA FILE,
				NOBLE CO-OPERATIVE BANK LIMITED Vs.	IBC under Sec 7	Report	20-12-2022	NEED TO IA FILE,

			JARVIS INFRATECH PVT.LTD.					
318	22/11/2022	0710102132232019/4	710102132232019	INCOME TAX OFFICER WARD 25(4)	Sec 252 (1) - By Government Body	Order	16-12-2022	INDEX MISSING,
				Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD				
319	20/12/2022	0710102133042019/4	710102133042019	SYNDICATE STEEL TRADER	IBC Under Sec 9	Report	16-12-2022	
				Vs. VGA DEVELOPERS PVT. LTD.				
320	22/11/2022	0710102139302019/3	710102139302019	INCOME TAX OFFICER	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	Order	16-12-2022	INDEX MISSING,
				Vs. REGISTRAR OF COMPANIES & T & H EDUCATION PVT LTD				
321	26/11/2021	0710102141062019/15	710102141062019	ITRON METERING SOLUTIONS INDIA PVT LTD	Sec. 230-232 - Second Motion	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
				Vs. NEHA JAIN				
322	29/04/2022	0710102146182019/11	710102146182019	VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	Report	25-10-2022	
				Vs. INCOME TAX OFFICER WARD 14(2)				
323	22/11/2022	0710102157462019/4	710102157462019	REGISTRAR OF COMPANIES & KASHUQA ELECTRIC PVT. LTD	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Order	16-12-2022	index mising,
				Vs. INCOME TAX OFFICER WARD 14(2)				
324	22/11/2022	0710102170602019/3	710102170602019	REGISTRAR OF COMPANIES (ANSARI FOODS AND BEVERAGES PVT LTD	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Report	16-12-2022	INDEX MISSING,
				Vs. PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED				
	5/4/2022	0710102170702019/2	710102170702019		Sec. 230-232, Sec 234	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,

325	2/6/2022	0710102170702019/3	710102170702019	Vs. PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232, Sec 234	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
	23/11/2022	0710102401242016/4	710102401242016	Vs. TATHAGATA BHATTACHARYA AND MR. PANKAJ KHETAN, (RESOLUTION PROFESSIONAL)	Application under any other provisions	Report	26-12-2022	
326				Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.				
	13/09/2022	0710102401592016/9	710102401592016	Vs. VARISCON ENGINEERING SERVICES PVT. LTD.	Application under any other provisions	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE CORRUPT,
327				Vs. PIER ONE CONSTRUCTIONS PVT. LTD.				
	15/11/2021	0710102411802017/16	710102411802017	Vs. ANANT OVERSEAS PVT LTD	Application under any other provisions	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs. GLOBAL HOUSEWARE LIMITED				
329	15/01/2022	0710102412082017/12	710102412082017	Vs. ORIENTAL BANK OF COMMERCE	IBC under Sec 7	Report	29-12-2022	
				Vs. SONEAR INDUSTRIES LIMITED				
330	15/07/2022	0710102412082017/16	710102412082017	Vs. ORIENTAL BANK OF COMMERCE	IBC under Sec 7	Order	28-12-2022	NEED TO IA FILE, NEED TO IA FILE ,
				Vs. SONEAR INDUSTRIES LIMITED				
331	17/01/2022	0710102413072017/12	710102413072017	Vs. PUNJAB NATIONAL BANK	IBC under Sec 7	Report	29-12-2022	
				Vs. SAMTEL COLOR LIMITED				
				Vs. PUNJAB NATIONAL BANK				

332	15/04/2022	0710102413072017/13	710102413072017	Vs. SAMTEL COLOR LIMITED	IBC under Sec 7	Report	29-12-2022	
333	3/11/2022	0710102421352018/4	710102421352018	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	Application under any other provisions	Report	3/11/2022	Need to File in IA,
334	2/12/2022	0710120003762018/9	710120003762018	CORPORATION BANK Vs. CLOVER FORGING & MACHINING PVT. LTD.	IBC under Sec 7	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
335	8/1/2022	0710120007562018/11	710120007562018	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	IBC Under Sec 9	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
336	8/7/2022	0710120007702018/37	710120007702018	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	Report	25-10-2022	, Need to File in IA,
337	13/10/2021	0710120007702018/41	710120007702018	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	Order	28-12-2022	NEED TO IA FILE,
338	11/8/2022	0710120013232018/2	710120013232018	M/S AFFORDABLE EXPORTS Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS	Application under any other provisions	Order	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
339	11/8/2022	0710120013232018/3	710120013232018	M/S AFFORDABLE EXPORTS Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS	Application under any other provisions	Order	20-12-2022	INDEX MISSING,

340	8/8/2018	0710120013232018/4	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
341	8/8/2018	0710120013232018/5	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
342	8/8/2018	0710120013232018/6	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
343	8/8/2018	0710120013232018/7	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Report	29-12-2022	NEED TO UPLOAD AGAIN FILE corrupt,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
344	11/8/2022	0710120013232018/8	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Order	20-12-2022	INDEX MISSING,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
345	8/8/2018	0710120013232018/9	710120013232018	M/S AFFORDABLE EXPORTS	Application under any other provisions	Report	1/12/2022	Case Title missing, Case number msising, Pages 26,28,58,99,157,159 to 161,173 to 175,186,187 according to PDF Not Clear,
				Vs. M/S APPAREL EXPORT PROMOTION COUNCIL AND ORS				
346	15/10/2021	0710200000062017/26	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED	Application under any other provisions	Report	29-12-2022	PAGE 78 NOT CLEAR,
				Vs. SSMP INDUSTRIES LIMITED				
347	12/7/2022	0710200000062017/40	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED	Application under any other provisions	Report	20-12-2022	
				Vs.				

				SSMP INDUSTRIES LIMITED				
348	29/01/2020	0710200400942016/12	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	20-12-2022	
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
349	30/11/2019	0710200400942016/13	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	16-12-2022	PDF NOT IN CORRECT NUMBERING,
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
350	11/8/2022	0710200400942016/15	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Order	20-12-2022	
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
351	28/02/2019	0710200400942016/16	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	20-12-2022	
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
352	28/02/2019	0710200400942016/17	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
353	11/8/2022	0710200400942016/18	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Order	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
354	28/02/2019	0710200400942016/19	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
				M/S APPAREL EXPORT PROMOTION COUNCIL				
				M/S AFFORDAVBLE EXPORTS				Case Title wrong, Case Title wrong, Page 402 according

355	28/02/2019	0710200400942016/20	710200400942016	Vs.	Application under any other provisions	Report	1/12/2022	to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				M/S APPAREL EXPORT PROMOTION COUNCIL				
356	28/02/2019	0710200400942016/21	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Report	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
357	28/02/2019	0710200400942016/22	710200400942016	M/S APPAREL EXPORT PROMOTION COUNCIL	Application under any other provisions	Report	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
358	11/8/2022	0710200400942016/23	710200400942016	M/S AFFORDAVBLE EXPORTS	Application under any other provisions	Order	1/12/2022	Case Title wrong, Case Title wrong, Page 402 according to PDF Not Clear, Index Missing and NCLT Title Missing and Case Title Missing and Page No. 219,
				Vs.				
359	11/7/2022	0710200412522017/43	710200412522017	M/S APPAREL EXPORT PROMOTION COUNCIL	IBC Under Sec 10	Report	29-12-2022	NEED TO UPLOAD AGAIN,
				P K SALES COMPANY PVT. LTD.				
360	13/04/2022	0710200412802017/14	710200412802017	KARNATAKA BANK LTD.	IBC Under Sec 9	Report	25-10-2022	Document is corrupted;please upload it again,
				Vs.				
361	15/09/2022	0710200427362018/10	710200427362018	MUSADDI LAL KISHAN LAL	Application under any other provisions	Order	19-09-2022	
				Vs.				
362	25/07/2022	0710200427362018/8	710200427362018	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD.	Application under any other provisions	Report	25-08-2022	
				Vs.				
				REGISTRAR OF COMPANIES				

363	15/07/2022	0710200432142018/13	710200432142018	M/S PUNEET STEELS & ALLOYS PVT LTD	IBC Under Sec 9	Report	29-12-2022	NEED TO UPLOAD AGAIN,
				Vs. IDEAL PRINTOGRAPHICS PVT LTD				
364	18/04/2023	0710102000202023/3	710102000202023	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	4/5/2023	Page numbers missing in Index,
	365	18/04/2023	0710102000202023/6	710102000202023	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	17-05-2023
366		16/03/2023	0710102000952022/2	710102000952022	JAGAN NATH INDIA PRIVATE LIMITED	IBC Section 59	Report	6/4/2023
	367	28/03/2023	0710102002522023/6	710102002522023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED			
368		28/03/2023	0710102002522023/7	710102002522023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023
	369	28/03/2023	0710102002522023/8	710102002522023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023
370		28/03/2023	0710102003492023/2	710102003492023	SADHVI SECURITIES PRIVATE LIMITED	Sec 252 (3)	Report	6/4/2023
	370	2/3/2023	0710102009242023/1	710102009242023	IBIZ CONSULTANCY SERVICES INDIA PRIVATELIMITED			
370		2/3/2023	0710102009242023/2	710102009242023	IBIZ CONSULTANCY SERVICES INDIA PRIVATELIMITED	IBC Section 59	Report	15-03-2023

371	17/01/2023	0710102009452022/6	710102009452022	DAPEL INVESTMENTS LLP Vs.	Rule 11 of NCLT,Sec 60-62 LLP Act 2008	Order	17-01-2023	
	6/4/2023	0710102010692022/8	710102010692022	KIYANSH CREATIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	3/4/2023	
372	15/12/2022	0710102013732022/7	710102013732022	BIJENDER NAGAR & ANR. Vs. MAHARAJA AGROFOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Report	15-03-2023	Document Not Open Technical Error Please Document Once Again ,
373	16/09/2022	0710102017752021/10	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	31-03-2023	Page 26 and other page according to PDF Not clear, One page is Handwritten,
	16/09/2022	0710102017752021/8	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	AFFIDAVIT MISSING, NEED TO UPLOAD AGAIN,
374	16/09/2022	0710102017752021/9	710102017752021	INTUITION REALTY PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	AFFIDAVIT MISSING, NEED TO UPLOAD AGAIN,
375	18/04/2023	0710102019502023/1	710102019502023	YUMA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	19-04-2023	Page numbers missing in Index,
	24/01/2023	0710102020672022/8	710102020672022	KOBELCO CONSTRUCTION EQUIPMENT INDIAPRIVATE LIMITED Vs.	Sub-Section (1) Of Section 66.	Report	24-01-2023	Page No. Missing in Index and PDF ,
376	2/3/2023	0710102021392018/1	710102021392018	KRISHNA KRAFTEX PVT LTD Vs.	Application under any other provisions- IBC	Report	15-03-2023	Document Not Open Technical Error Please Document Once Again ,
377	24/04/2023	0710102030432023/1	710102030432023	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,
378	3/5/2023	0710102030432023/2	710102030432023	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs.	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,

				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA				
379	27/03/2023	0710102034972020/9	710102034972020	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD	IBC under Sec 7	Report	28-03-2023	
380	24/01/2023	0710102039192021/7	710102039192021	ADVANT I.T.PARK PRIVATE LIMITED Vs. ROC	Sec. 131(1)	Report	15-03-2023	Document Not Open Technical Error Please Document Once Again ,
381	24/01/2023	0710102039192021/8	710102039192021	ADVANT I.T.PARK PRIVATE LIMITED Vs. ROC	Sec. 131(1)	Report	15-03-2023	Document Not Open Technical Error Please Document Once Again ,
382	12/1/2023	0710102045772022/5	710102045772022	SHASHIKANT SHRAVAN DHAMNE Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
383	13/02/2023	0710102046282022/5	710102046282022	VENUS MANAGEMENT CONSULTANTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	15-03-2023	Document Not Open Please Upload Document Once Again ,
384	19/01/2023	0710102047322022/5	710102047322022	DMI FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
	23/01/2023	0710102047702022/2	710102047702022	TRIMEX FOODS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
385	7/7/2022	0710102050922022/9	710102050922022	ABACUS EXIM PRIVATE LIMITED Vs.	Sub-section (I) of section 230	Order	15-03-2023	Document Not Open Please Upload Document Once Again ,
386	21/03/2023	0710102051132022/3	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICES LIMITED Vs. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	Report	21-03-2023	Master Index Missing and Page No. After 7 Page No. Missing in PDF According your Index and Index Wrong in Volume - 1 ,

387	21/03/2023	0710102051132022/4	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED Vs. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	Report	22-03-2023	Pagination wrong after Page 42 according to PDF,
388	21/03/2023	0710102051132022/5	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED Vs. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	Order	6/4/2023	document not available pls upload again, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
389	21/03/2023	0710102051132022/6	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED Vs. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (l) of section 230	Order	6/4/2023	document not available pls upload again, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
390	6/3/2023	0710102054232022/4	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
	6/3/2023	0710102054232022/5	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
391	6/3/2023	0710102054232022/6	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
392	6/3/2023	0710102054232022/8	710102054232022	LOCUS INFRASTRUCTURE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	15-03-2023	Document Not Open Please Upload Document Once Again ,
	27/02/2023	0710102061192021/2	710102061192021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) Vs. ARGL LIMITED	Sec 224 (5)	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
393	27/02/2023	0710102061192021/3	710102061192021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) Vs.	Sec 224 (5)	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
394								

				ARGL LIMITED				
	27/02/2023	0710102061192021/4	710102061192021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) Vs.	Sec 224 (5)	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
395				ARGL LIMITED				
	27/02/2023	0710102061192021/5	710102061192021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) Vs.	Sec 224 (5)	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
396				ARGL LIMITED				
	12/5/2023	0710102062032020/11	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	12/5/2023	E-Stamp Paper Missing and Verify Date Missing in Affidavit ,
				SONY FINANCIAL SERVICES LIMITED				
397				VIVA CONCRETE TECHNOLOGIES PRIVATE LIMITED Vs.	Sec 252 (3)	Report	6/4/2023	document not available pls upload again,
398	18/03/2023	0710102064852022/2	710102064852022	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA				
	22/03/2023	0710102064922021/14	710102064922021	QUICKCALLS PVT. LTD. Vs.	Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again,
399				TRIKOOT GOODS PRIVATE LIMITED. Vs.	Sec. 230-232 - Second Motion	Report	23-03-2023	Document Not Show in DMS Please Document Upload Once Again , Document Not
400	8/2/2023	0710102065162022/5	710102065162022	TRIKOOT GOODS PRIVATE LIMITED. Vs.	Sec. 230-232 - Second Motion	Report	24-02-2023	
	8/2/2023	0710102065162022/6	710102065162022	TRIKOOT GOODS PRIVATE LIMITED. Vs.	Sec. 230-232 - Second Motion	Order	23-03-2023	Document Not Show in DMS Please Document Upload Once Again , Document Not
401	28/12/2022	0710102069882022/1	710102069882022	PARMANAND OVERSEAS LIMITED Vs.	IBC Section 59	Report	6/4/2023	document not available pls upload again,
402	28/12/2022	0710102069882022/2	710102069882022	PARMANAND OVERSEAS LIMITED Vs.	IBC Section 59	Report	6/4/2023	document not available pls upload again,
	28/12/2022	0710102069882022/3	710102069882022	PARMANAND OVERSEAS LIMITED Vs.	IBC Section 59	Report	27-03-2023	PAGE 9-12 NOT CLEAR,
403	16/03/2023	0710102070232021/3	710102070232021	CAMPUS SALES PRIVATE LIMITED	Application under any other provisions ,Sec.	Report	6/4/2023	document not available pls upload again document not

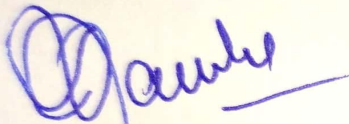
				Vs.	230-232 - Second Motion			available pls upload again,
404	14/02/2023	0710102070602022/2	710102070602022	ERICSSON INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	3/4/2023	
				Vs.				
				NEXTGEN COMMUNICATIONS LIMITED				
405	1/2/2023	0710102074322022/1	710102074322022	Vs.	Sec 252 (3)	Report	28-03-2023	
				THE REGISTRAR OF COMPANIES NEW DELHI & HARYANA				
	1/3/2023	0710102076152022/2	710102076152022	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232, Sec 234	Report	3/4/2023	NEED TO separate FILLING,
406	7/3/2023	0710102076792022/5	710102076792022	Vs.	Sub-section (l) of section 230	Report	6/4/2023	document not available pls upload again,
				PURE AND CURE HEALTHCARE PRIVATE LIMITED				
				Vs.				
407	7/3/2023	0710102076792022/6	710102076792022	PURE AND CURE HEALTHCARE PRIVATE LIMITED	Sub-section (l) of section 230	Report	6/4/2023	document not available pls upload again,
				Vs.				
	30/12/2022	0710102079272022/1	710102079272022	MONOLITHIC INVESTMENTS PRIVATE LIMITED	IBC Section 59	Order	3/4/2023	NEED TO SIGN EVERY PAGES, NEED TO SIGN EVERY PAGES,
408	12/1/2023	0710102080832019/15	710102080832019	Vs.	IBC under Sec 7	Report	6/4/2023	PLS FILE IA, PLS FILE IA ,
				BANK OF INDIA				
				Vs.				
409	27/03/2023	0710102081932022/5	710102081932022	M/S PROMINENT METAL PVT LTD.	Sec. 55(3),Rule 11 of NCLT	Report	6/4/2023	document not available pls upload again,
				BHARAT SANCHAR NIGAM LIMITED				
				Vs.				
410	29/03/2023	0710102082682020/10	710102082682020	REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	Report	6/4/2023	document not available pls upload again,
				CLP WIND FARMS (INDIA) PRIVATE LIMITED				
				Vs.				
411	13/03/2023	0710102088152021/10	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
				Vs.				
	13/03/2023	0710102088152021/4	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec.	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD

412				Vs.	230-232 - Second Motion			AGAIN,
	13/03/2023	0710102088152021/5	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
413	13/03/2023	0710102088152021/6	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
	13/03/2023	0710102088152021/8	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
414	13/03/2023	0710102088152021/9	710102088152021	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
	27/03/2023	0710102088392022/5	710102088392022	DS DRINKS AND BEVERAGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
415	27/03/2023	0710102088392022/6	710102088392022	DS DRINKS AND BEVERAGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
	31/01/2023	0710102092082021/2	710102092082021	SMT. ASHA BALI	Rule 11 of NCLT	Order	27-03-2023	Pages 21,82,83 according to PDF Not CLear,
416	23/03/2023	0710102092622022/3	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
	23/03/2023	0710102092622022/4	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
417	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
418	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
419	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
420	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
	23/03/2023	0710102092622022/5	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,

421	23/03/2023	0710102092622022/6	710102092622022	FIRST CLASS REALTORS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
				AJNR TRADING ENTERPRISES PRIVATE LIMITED				
	27/03/2023	0710102095812022/5	710102095812022	GALAXY INTERNATIONAL REALTECH PRIVATE LIMITED Vs.	Sub-Section (1) Of Section 66.	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
422	19/01/2023	0710102096902022/2	710102096902022	SRS HOSPITALS PRIVATE LIMITED Vs.	Sec 252 (3)	Order	5/4/2023	need to upload again,
				REGISTRAR OF COMPANIES NCT OF DELHI				
423	30/01/2023	0710102098892022/2	710102098892022	ALLIANCE LAUNDRY PRIVATE LIMITED Vs.	IBC Section 59	Report	5/4/2023	need to upload again,
	13/03/2023	0710102099642022/2	710102099642022	AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	need to upload again,
424	13/03/2023	0710102099642022/3	710102099642022	AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED Vs.				
425	7/2/2023	0710102101792022/1	710102101792022	EXCELLENT FORMULATIONS PRIVATE LIMITED Vs.	Sec 252 (3)	Report	5/4/2023	TRUE COPY SIGN MISSING,
				REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA				
426	23/05/2023	0710102103012022/2	710102103012022	HRG LEGAL ADVISORS (OPC) PRIVATE LIMITED Vs.	Sec 252 (3)	Report	24-05-2023	True copy sign msising in Pages 5 to 8 according to PDF,
				REGISTRAR OF COMPANIES				
427	22/05/2023	0710102104202022/2	710102104202022	RSCD TELECOMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	Report	25-05-2023	Pagination msising before Page 4 according to PDF

				Vs. REGISTRAR OF COMPANIES DELHI				Page 4 according to FBI ,
428	13/03/2023	0710102107842022/1	710102107842022	AVIATION RAMP AND MET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Report	5/4/2023	AFFIDAVIT MISSING,
429	24/08/2022	0710102119812020/15	710102119812020	JANKI VALLABH TRADING PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Report	5/4/2023	COURT FEE,WELFARE FUND PLS MENTION IN TOP OF PAGE,
	1/8/2022	0710102119812020/19	710102119812020	JANKI VALLABH TRADING PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Order	29-03-2023	Place the Welfare Fee stamp and CourtFee stamp in Blank space in Vakalatnama, One rupee Court fee stamp
430	27/08/2021	0710102119832020/6	710102119832020	COMPETENT ELECTRONICS PVT LTD Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	PLS UPLOAD AGAIN,
431	10/1/2023	0710102125442019/16	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	IBC under Sec 7	Report	27-03-2023	NEED TO IA FILE,
432	23/07/2021	0710102157352019/11	710102157352019	AKITA EXIM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,
	23/07/2021	0710102157352019/8	710102157352019	AKITA EXIM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,
433	23/07/2021	0710102157352019/9	710102157352019	AKITA EXIM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,
434	9/2/2023	0710120006542018/12	710120006542018	PR INTERNATIONAL Vs. GTHS RETAILS PRIVATE LIMITED	Application under any other provisions	Report	15-03-2023	Document Not Open Please Upload Document Once Again ,
435	9/2/2023	0710120006542018/13	710120006542018	PR INTERNATIONAL Vs. GTHS RETAILS PRIVATE LIMITED	Application under any other provisions	Report	14-02-2023	Page Numbers msising in Index,
436				M/S AFFORDAVBLE EXPORTS				

	8/5/2023	0710200400942016/42	710200400942016	Vs. M/S APPAREL EXPORT PROMOTION COUNCIL	Application under any other provisions	Order	9/5/2023	
437	5/4/2023	0710200408532018/7	710200408532018	CHOICE CLOTHING COMPANY PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARAYANA	Sec. 441	Report	6/4/2023	Page 1 according to PDF in Hindi,



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890